

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR****Miscellaneous Application No.200/245/2021**

(in OA 200/987/2019)

Jabalpur, this Thursday, the 01st day of April, 2021**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**


1. Kendriya Vidyalaya Sangathan, 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi – 110006 through its Commissioner.
2. Asst. Commissioner (Establishment), Kendriya Vidyalaya Sangathan, 18 Institutional Area, Shaheed Jeet Singh Marg, New Delhi 110006.

-Applicants**(By Advocate – Shri Manish Verma)****V e r s u s**

Manoj Kumar Jain, S/o Shri M.P. Jain, aged about 41 years, Occupation – TGT (Mathematics), Kendriya Vidyalaya CMM, Jabalpur – 482001 (M.P.).

-Respondent**O R D E R (O R A L)****By Ramesh Singh Thakur, JM.**

This Miscellaneous Application has been filed by the applicants (respondents in Original Application) seeking further three months' time to comply with our order dated 17.02.2021 passed in Original Application No.200/987/2019.

2. In view of the reasons assigned in Para 3 and 4 of the MA, we grant the applicants further six weeks' time from today to comply with our order dated 17.02.2021.

3. Accordingly, MA is disposed of.



(Naini Jayaseelan)
Administrative Member
am/-

(Ramesh Singh Thakur)
Judicial Member